

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 265 of 2013 & IA Nos. 357 of 2013 & 110 of 2014 & 159 of 2015
&
Appeal No. 266 of 2013 & IA Nos. 358 of 2013 & 160 of 2015

Dated: 2nd February, 2016

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

Appeal No. 265 of 2013 & IA Nos. 357 of 2013 & 110 of 2014 & 159 of 2015

In the matter of:

BSES Yamuna Power Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission Respondent(s)

Appeal No. 266 of 2013 & IA Nos. 358 of 2013 & 160 of 2015

BSES Rajdhani Power Ltd.Appellant(s)
Versus
Delhi Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Malavika Prasad

Counsel for the Respondent (s) : Mr. Pradeep Misra and
Mr. Suraj Singh for R-1

Mr. A.K. Dutta for R-2

Mr. Saurabh Gandhi (URD)
Mr. Rishiraj

ORDER

At the request of the learned counsel for the Appellant, post these appeals for arguments of the Appellant on **16th & 17th March, 2016.**

(T. Munikrishnaiah)
Technical Member
vt/vg

(Justice Surendra Kumar)
Judicial Member